

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

12

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29/8/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)

APPLICATION NUMBER :

PETITION NUMBER :

IBA/527/2019

NAME OF THE PETITIONER(S) :

TEXON (INDIA) PVT LTD

NAME OF THE RESPONDENTS :

FAIZAN SHOES PVT LTD

UNDER SECTION :

9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. HARINI SUBRAMANI

FOR APPLICANT

(TEXON INDIA PVT LTD)



2. S. DHAYALESWARAN

COUNSEL FOR

CORPORATE DEBTOR

M/S. FAIZAN SHOES PVT LTD



[12]

[IBA/527/2019]

ORDER

On the Withdrawal Memo filed by the Operational Creditor counsel, this IBA/527/2019 is hereby **dismissed as withdrawn**.

^{pr}
[B.S.V. PRAKASH KUMAR]
Member (Judicial)

vs